

**SHRI JASPAT ROY KAPOOR:** My question was about the places from which pulses are exported.

**SHRI N. KANUNGO:** From ports like Bombay, Calcutta and Madras.

**SHRI JASPAT ROY KAPOOR:** From what particular places are they produced and exported?

**PROF. G. RANGA:** From U.P.

**SHRI N. KANUNGO:** All over India.

**SHRI JASPAT ROY KAPOOR:** In what particular places?

**SHRI N. KANUNGO:** Various pulses are produced in various places. I am not in a position to give that information.

**SHRI N. D. M. PRASADARAO:** Why should the quotas be announced after the harvest is reaped thereby denying the benefits of the higher prices accruing from these exports to the peasants?

**SHRI N. KANUNGO:** Not always?

**SHRI M. VALIULLA:** What is the value of these exports?

**SHRI N. KANUNGO:** I have not got the figure for value.

**SHRI N. D. M. PRASADARAO:** I am asking particularly for this year. When were the quotas announced?

**SHRI N. KANUNGO:** In July.

**PROF. G. RANGA:** Three months after the crop was put in the market.

#### PANEL OF APPROVED PRIVATE PRODUCERS

\*102. **SHRI M. VALIULLA (ON BEHALF OF MOULANA M. FARUQI):** Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the number of applications received from private producers for being placed on the panel of approved private producers for the purpose of

getting films produced on contract on behalf of Government;

(b) whether the Committee appointed to examine these applications has since examined all the applications;

(c) how many producers have been placed on the panel and who are they;

(d) how many applications have been rejected; and

(e) what are the lines on which these applications have been considered?

**THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN):** (a) 145.

(b) Yes, Sir.

(c) A statement is laid on the Table of the House. [See Appendix X, Annexure No. 25.]

(d) 104.

(e) The applications were considered on the basis of the standing and reputation of the producers, the facilities available with them in the shape of equipment and technicians and the quality of the short films produced by them so far.

**SHRI M. VALIULLA:** May I know what was the system which prevailed before the panel system came into vogue?

**SHRI G. RAJAGOPALAN:** Previously, as soon as the Films Division programme was finalised, we called for tenders. The tenders were scrutinised by a Committee consisting of the Chief Producer, Films Division, a representative of the Finance Ministry and a representative of the Information Ministry. The system recommended by the Estimate Committee in their report for 1953-54 was that we should have a panel of producers and whenever a film is to be produced by a private producer, we should give it to one of the producers in the panel.

**SHRI M. VALIULLA:** If there is a Selection Board, who are the members of that Board?

**SHRI G. RAJAGOPALAN:** There is a Selection Committee consisting of the following members:—

1. Shri B. D. Mirchandani.
2. Shri M. Bhavnani.
3. Shri P. V. R. Rao.
4. Dr. M. R. Mandalekar.
5. Shri V. Shantaram.
6. Shri B. N. Sircar.
7. Shri S. Banerjee.

**FILMS PRODUCED UNDER INTEGRATED PUBLICITY PROGRAMME**

\*103. **SHRI M. VALIULLA** (ON BEHALF OF MOULANA M. FARUQI): Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of copies of films produced under the Integrated Publicity Programme during the year 1954-55;

(b) the number of films supplied to each State during the same period;

(c) the number of projectors of each different type maintained by the Government of India in each State under the Integrated Publicity Programme; and

(d) the total expenditure incurred by the Central Government for the supply of copies of these films?

**THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING** (**SHRI G. RAJAGOPALAN**): (a) 10,339.

(b) and (c). Statements are laid on the Table of the House. [See Appendix X, Annexure No. 26.]

(d) Rs. 5,73,371-11-0.

**SHRI M. VALIULLA:** May I know on what basis these films are supplied to the States?

**SHRI G. RAJAGOPALAN:** On the basis of the mobile vans and projector sets in their possession.

**INDIANS AND NON-INDIANS IN FOREIGN CONTROLLED FIRMS**

\*105. **SHRI B. C. GHOSE** (ON BEHALF OF **SHRI S. N. DWIVEDI**): Will the Minister for COMMERCE AND INDUSTRY be pleased to state the number of Indian and non-Indian technical and non-technical officers in the salary group of above Rs. 1,000 a month in foreign controlled firms as on the 1st January, 1955?

**THE MINISTER FOR INDUSTRIES** (**SHRI N. KANUNGO**): 1,543 Indians and 2,779 non-Indians in technical posts and 2,324 Indians and 3,751 non-Indians in other posts in the salary group of Rs. 1,000 and above in 1,208 foreign owned or controlled firms.

**SHRI B. C. GHOSE:** Does the hon. Minister have the comparative figures for January 1954?

**SHRI N. KANUNGO:** These figures are for 1955.

**SHRI B. C. GHOSE:** Has he got in his possession the figures for 1954?

**SHRI N. KANUNGO:** I have not got them.

**SHRI B. C. GHOSE:** Can the hon. Minister say as to whether the proportion of Indians relative to non-Indians is increasing or decreasing?

**SHRI N. KANUNGO:** The proportion of Indians is increasing.

**SHRI B. C. GHOSE:** What is the ratio?

**SHRI N. KANUNGO:** I have not got the ratio, but the proportion of Indians is increasing?

**SHRI H. C. DASAPPA:** May I know whether the firms here include industrial undertakings?

**SHRI N. KANUNGO:** Yes.